

شری سیکندر بخت : صدر صاحبہ
یہ تو معلوم ہونا چاہیے کہ اتنی غیر قانونی
ار ریکورڈ ان کانٹری ٹیوشنل باتیں
ہو گئی ہیں اندھا دھند یہ چل رہا ہے
یہ سرکار ہے یہ سرکار کیا چل رہی ہے
یا نہیں چل رہی ہے یہ کیا بات
ہے۔۔۔ مداخلت...

DR. BIPLAB DASGUPTA (West Bengal): Madam some of us have tabled a motion seeking a discussion on this.

Kindly allow us some time.
(Interruptions)

THE DEPUTY CHAIRMAN: It has to be reported to the House.
(Interruptions)

SHRIMATI KAMLA SINHA (Bihar): This Manipur issue, Madam....
(Interruptions)

THE DEPUTY CHAIRMAN: Shri Kishna Kumar, please.

1. Report and Accounts (1993-94) of the Indian Renewable Energy Development Ltd. New Delhi and related papers.
2. Memorandum of Understanding (1993-94) between Govt. of India and the Indian Renewable Energy Development Ltd., New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): Madam, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Seventh Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Agency.

[Placed in Library. See No. LT-19.]

(ii) Memorandum of Understanding between the Government of India Ministry of Non-Conventional Energy Sources) and Indian Renewable Energy Development Agency Limited, for the year 1993-94.

Placed in Library. See No. LT-19.]

SHRIMATI KAMLA SINHA (Bihar): Madam, this issue should be discussed here. (Interruptions)

LEADER OF THE OPPOSITION (SHRI SIKANDER BAKHT): Madam, a pertinent, legal, objection has been raised, but nobody is prepared to answer it.

यह कोई तरीका नहीं है।... (व्यवधान)

یہ کوئی طریقہ نہیں ہے۔۔۔ مداخلت...

THE DEPUTY CHAIRMAN: I will explain. (Interruptions) Please sit down. (Interruptions) I enquired, The Minister has gone. He is not here. The point is, the Proclamation which had been issued by the President under article 356 of the Constitution has to be reported to the House. (Interruptions)

SHRI SIKANDER BAKHT: Madam, it is not that question. It is not being reported. It is about the action which had already been taken. It is not a report.

DR. MURLI MANOHAR JOSHI: (Uttar Pradesh) Where has the Minister gone? Where has he vanished Madam? (Interruptions)

श्री सिकंदर बख्त : वह कहाँ गायब हो गये हैं ? वह आए, तोते की तरह सबक पढ़ा और हाऊस छोड़कर चले गए। यह सरकार चल रही है या बैलगाड़ी चल रही है, जिसको अधाधुन घसीट रहे हैं।.... (व्यवधान)

شری سکندر بخت: وہ کہاں غائب
ہو گئے ہیں وہ گئے طوطے کی طرح سبق
پڑھا اور ہاؤس چھوڑ کر چلے گئے یہ سرکار
چل رہی ہے یا بیل گاڑی چل رہی ہے
جس کو اندھا دھند ٹھیسٹ رہے ہیں۔

उपसभापति: एक मिनट आप बैठिए। मैं आपकी बात की पुष्टि करके बताती हूँ। माथुर साहब, सुषमा जी, आप भी बैठिए।

One minute, please. Kindly sit down. Interruptions I do not know whom I should ask. (Interruptions) Please sit down. The Minister of Parliamentary Affairs wants to say something.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND PUBLIC GRIEVANCE AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, the thing is, I do not want to make a statement on something which I am not in a position to explain. But I would request the hon. Home Minister to come here as early as possible and explain. (Interruptions)

श्री जगदीश प्रसाद माथुर: (उत्तर प्रदेश) सरकार पहले बनायी और रिपोर्ट बात में किया।... (व्यवधान)...

उपसभापति: माथुर साहब, बठिये जरा बात पूरी होने दीजिये।... (व्यवधान)...

SHRIMATI MARGARET ALVA: Madam, I have sent the message to the hon. Home Minister to please come to the House. He is in the other House. I do not want to comment or give any explanation.

SHRI SIKANDER BAKHT: Quite correct. We are not pressing you. (Interruptions)

+ [] Transliteration in Arabic script.

DR. MURLI MANOHAR JOSHI: Madam, on a point of order. (Interruptions)

SHRI SUNDER SINGH BHANDARI (Rajasthan) Madam, it means that the laying of the paper is kept pending until the Home Minister comes and explains the situation. (Interruptions)

THE DEPUTY CHAIRMAN: Report and Minutes of the Standing Committee on Petroleum and Chemicals. Shri Mohd. Masud Khan. He is not here. Shri Ramji Lal. He is also not here. (Interruptions)

डा० मुरली मनोहर जोशी: मेरा प्वाइंट ऑफ ऑर्डर यह था कि किस प्रोसिजर के तहत उन्होंने पेपर ले लिए? मैं कहना चाहता हूँ कि यह रिपोर्ट करने का तरीका नहीं है, पेपर ले करने का यह तरीका नहीं है।... (व्यवधान)

THE DEPUTY CHAIRMAN: Please. Let me say something. Mr. Rahi wanted to lay this paper on behalf of the hon. Home Minister and I had allowed him to get up because it was necessary that it should be laid. Your objection was not to that. Your objection was that it should have been laid before the Government was formed. This was the objection. (Interruptions). This was exactly what Mr. Mathur had said. This was what I understood. (Interruptions). Don't interrupt, Mr. Mathur. I will allow you. Your objection was that the Government was formed earlier and it was being reported later, that the paper was sought to be laid later. Now, till the Home Minister comes and explains the position, we will leave the matter as it is. Okay?

SHRI SIKANDER BAKHT: Perfectly all right.

THE DEPUTY CHAIRMAN: Now, the matter is over.

SHRI ASHOK MITRA: The matter is not over, Madam. (Interruptions).

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON COMMUNICATIONS

SHRI VIRENDRA KATARIA (Punjab): Madam, I beg to lay on the Table